

(12)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

O.ANo.504/90

Date of Order: 8.6.93

BETWEEN:

S.Jagannadham

.. Applicant.

A N D

1. The Director-General, Telecom,
(representing Union of India)
Sanchar Bhavan, New Delhi.
2. The Chief General Manager,
Telecom, AP, Hyderabad.
3. The General Manager,
Hyderabad Telecom Dist.
4. The Divisional Engineer, Telecom,
(Hyderabad Rural), Hyderabad.
5. Md. Zakriah, Section Supervisor,
% Telecom Distt. Manager, Visakhapatnam.
6. M. Upendra Rao, Section Supervisor,
% Telecom Distt. Engineer, MahabubNagar.
7. Y. Honnurappa, Section Supervisor,
% Telecom Distt. Engineer,
Anantapur.
8. T. Subba Rao, Section Supervisor,
% Telecom Distt. Engineer,
Guntur.
9. D. Satyanarayana, Section Supervisor, (C),
% TDM, Visakhapatnam.
10. V.V. Ramana, Section Supervisor,
% TDM, Guntur.
11. K. Bhushanama, Section Supervisor,
SDO Telecom, Amalapuram.
12. A. Narayana, Senior Section Officer,
% Telecom Distt. Engineer
Adilabad.

.. Respondents.

Counsel for the Applicant

.. Mr. C. Suryanaray

Counsel for the Respondents

.. Mr. N.V. Ramana

CORAM:

HON'BLE SHRI A.B. GORTHY : MEMBER (ADMN.)

HON'BLE SHRI T. CHANDRASEKHARA REDDY : MEMBER (JUDL.)

: 3 :

Copy to:-

1. The Director-General, Telecom, (representing Union of India),
Sanchar Bhavan, New Delhi.
2. The Chief General Manager, Telecom, A.P. Hyderabad. — 1
3. The General Manager, Hyderabad Telecom Dist. Hyd-33
4. The Divisional Engineer, Telecom, (Hyderabad Rural), Hyderabad. — 50
5. One copy to Sri. C. Suryanarayana, advocate, CAT, Hyd.
6. One copy to Sri. N.V. Ramana, Addl. CGSC, CAT, Hyd.
7. One spare copy.

Rsm/-

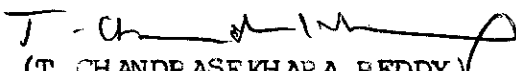
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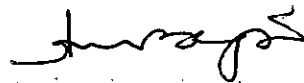
.. 2 ..

Order of the Division Bench delivered by
Hon'ble Shri A.B.Gorthi, Member(Admn.).

In this application the prayer of the applicant was that the seniority list of TOAs appointed between 22.6.1949 and 21.12.1959 be revised and consequently the respondents be directed to consider the applicant for promotion as Senior Section Supervisor with all consequential and incidental benefits arising from such revision of seniority.

2. Mr.C.Suryanarayana, learned counsel for the applicant states that the respondents have since granted all the reliefs which the applicant had claimed in this O.A. The application having thus become infructuous. In view of the above, we dismiss the same as infructuous. There shall be no order as to costs.

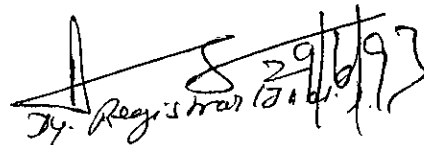

(T.CHANDRASEKHARA REDDY)
Member (Judl.)


(A.B.GORTHI)
Member (Admn.)

Dated: 8th June, 1993

(Dictated in Open Court)

sd


Dy. Registrar

contd. 3/-

2nd/6/93

0A-504/90.

TYPED BY

COMPALED BY

CHECKED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR. V. NEELADRI RAO :V.C.

AND

A-B-Goth

THE HON'BLE MR. R. BALASUBRAMANIAN:M(A)

AND

THE HON'BLE MR. CHANDRA SEKHAR REDDY
:MEMBER(J)

AND

THE HON'BLE MR.

DATED: 8/6/-1993

ORDER/JUDGMENT:

R.P./C.P/M.A. No.

in
504/90.

A.A.No.

T.A.No.

(W.P.No.)

Admitted and Interim directions
issued.

Allowed

Disposed of with directions

Dismissed as withdrawn

Dismissed.

Dismissed for default

Rejected/Ordered

No order as to costs.

pvm

Central Administrative Tribunal
DESPATCH
6 JUL 1993
HYDERABAD BENCH